

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-195(ND)/2017

IN THE MATTER OF:

M/s Indusland Bank Ltd.

Vs

M/s Gallium Industries Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

Order delivered on 03.06.2019

For the Petitioner/Applicant

: CA Sinha, Sonali Khanna, Adv.

For the Liquidator

: Pradeep Dhiya, Neha Garg, Mahima, Adv.

For the Corporate Debtor

: Rakesh Kumar, Chetna, Aashish, Adv.

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 08.07.2019 due to paucity of time.

-sd/-

(Prabhat Kumar Sharma)  
Court Officer

Varinder Kumar